

HIGH COURT OF UTTARAKHAND, NAINITAL.
NOTIFICATION

No. 247 /UHC/Admin.(A)/2023

Dated: June 05 , 2023.

Shri Mohan Chandra Joshi, Joint Registrar-I of the Court is hereby transferred to the post of Registrar (High Court Cadre) in the pay scale of ₹ 131100-216600 (Level-13A) in the establishment of High Court of Uttarakhand, Nainital with effect from the date of his taking over charge.

By order of Hon'ble the Chief Justice

Sd/-
(Anuj Kumar Sangal)
Registrar General

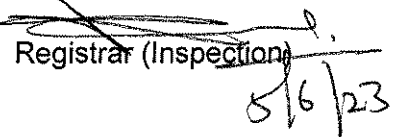
No. 2760 /UHC/Admin.(A)/2023

Dated: June 05 , 2023.

Copy forwarded for information and necessary action to:

1. P.P.S. to Hon'ble the Chief Justice with the request to place before His Lordship for kind perusal.
2. P.S. to Hon'ble Judges with the request to place before His Lordship for kind perusal.
3. Secretary Law/L.R., Government of Uttarakhand, Dehradun.
4. All the Registrars of the Court.
5. O.S.D., High Court of Uttarakhand, Nainital.
6. Secretary, High Court Legal Service Committee.
7. All the Joint Registrars/ Deputy Registrars of the Court.
8. Joint P.P.S./ Head P.S. of the Court.
9. Chief Finance Officer of the Court.
10. I/c Head Bench Secretary of the Court.
11. P.S. to Registrar General.
12. All the Assistant Registrars/C.P.O./ Librarian/Section Officers of the Court.
13. Management Officer, Protocol Officer, Public Relations Officer of the Court.
14. The Director, Printing & Stationary, Government Press, Roorkee, District-Hardwar for Publication of the Notification in the next issue of Gazette of Uttarakhand.
15. Assistant Registrar (I.T.) of the Court with the request to upload the same on the website of the High Court of Uttarakhand, Nainital.
16. Senior Treasury Officer, Nainital.
17. Officer concerned.
18. Guard File/Personal File.

By order


Registrar (Inspection)

5/6/23